

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 29th day of August 2002

Original Application No. 53 of 2001 (U)

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman
Hon'ble Maj Gen K K Srivastava, Member (A)

1. Shri T. Pandey, S/o Shri Narendradev Pandey
R/o Gunyal Gaon, P.O. Sinaula, Dehradun.
Presently working as Record Keeper Div. I
Surveyor General's Office,
Hathi Barkala Estate, Dehradun.
2. Shri R.M. Hoon, S/o Late Shri H.L. Hoon
R/o F-10, Race Course, Dehradun.
Presently working as Record Keeper Div.I
Surveyor General's Office, Dehradun.
3. Shri G.P. Chawala, S/o Shri Chiman Lal
R/o H.No. 10, Street No. 10, Ashirwad Enclave
Dehradun. Presently working as Record Keeper
Div.I, Surveyor General's Office,
Dehradun.
4. Shri R.D. Thapliyala, S/o Shri L.D. Thapliyala
R/o 58, Inder Bihar, Kalidas Road, Dehradun.
Presently working as Record Keeper Div.I
Northern Circle Office, Survey of India,
17, E.C. Road, Dehradun.
5. Shri Brahma dev, S/o Bhim Rao, R/o Qtr. No. T-3,
49, Hathi Barkala Estate, Dehradun.
Presently working as Record Keeper Div.I
M.R.I.O., Survey of India, Dehradun.
6. Shri Ram Niwas, S/o Late Shri Man Singh
R/o Qtr. No.T-3, 5, 17-E.C. Road, GBO Compound
Dehradun. Presently working as Record Keeper
Div.I, M.R.I.O., Survey of India, Dehradun.
7. Shri Shyam Sundar, S/o Shri Bela Ram,
R/o Qtr. No.T-3, 27, Hathi Barkala Estate,
Dehradun. Presently working as Record Keeper Div.I
Map Publication Office Survey of India, Dehradun.

8. Shri Bhorashilal Mistri, S/o Shri Umadu Mistri R/o Lower Adhoiwala, Pragati Bihar, Dehradun. Retired as Record Keeper Div.I on 31.08.1996 from Survey of India, Dehradun.

9. Shri Ram Swaroop Teshwar, S/o Late Shri Harigulal R/o Qtr. No. T-2, 26 Hathi Barkala Estate, Dehradun. Retired as Record Keeper Div.I, on 31.12.1996 from M.P.O., Survey of India, Dehradun.

10. Shri Devendra Dutt Pujara, S/o Late Shri Amba Pujara, R/o 44-C, Aryanagar, Dehradun. Retired as Record Keeper Div.I, from M.R.I.O., on 31.12.2000, Survey of India, Dehradun.

11. Shri Siffat Rabani, S/o Late Sri G.R. Ansari R/o Shahid Bhagat Singh Colony, Inder Road, Dehradun. Retired as Record Keeper Div.I on 31.08.2000 from M.R.I.O., Survey of India Dehradun.

12. Shri Om Prakash Dora, S/o Sri (Late) Ameechand Dora, R/o 43, Khurbura Mohalla, Dehradun. Retired as Record Keeper Div. I on 12.03.1998 from North Zone Office, Chandigarh.

13. Shri Kameshwarnath Chaturvedi, S/o Late Lalita Prasad Chaturvedi, R/o Arya Samaj Bhavan Masoori Dehradun. Retired as Record Keeper Div.I on 28.2.2001 from G & RB, Survey of India, 17 E.C. Road, Dehradun.

13-A. C. L. Meena, Record Keeper, Div.I C/o Survey of India, 17, E.C. Road, Dehradun.

14. Shri Arjun Singh Rawat, S/o Late Shri Dayal Singh, R/o Village Kudiyal, P.O. Thana, Dehradun. Retired as Record Keeper, Div.I on 28.2.2001 from Northern Circle Office, Survey of India, 17, E.C. Road, Dehradun. (Uttaranchal).

15. Surveyors Association,
Chq., C/o No. 20 (P) Party,
Dehradun (Uttaranchal): Through General
Secretary, Brundaban Patro., 17, E.C. Road,
Dehradun. (Uttaranchal)

.....Applicants/Petitioners

By Advocate Shri K.C. Sinha

V E R S U S

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1. Union of India : Through - Secretary,
Ministry of Science and Technology,
Technology Bhawan, New Mehrauli Road,
New Delhi.
2. Surveyor General of India,
Hathi Barkala Estate, Post Box No. 37,
Dehradun. (Uttranchal).

... Respondents

By Adv : Shri R C Joshi

O R D E R

Hon'ble Mr. Justice RRK Trivedi, VC.

By this OA, filed under section 19 of the AT Act, 1985, the applicants have challenged the order dated 22.8.2000 and 23.7.2001 filed as annexure A3 and A4. By order dated 22.8.2000 the claim of applicant no. 9 for payment of stagnation increments has been rejected on the ground that he has not completed two years of service and he retired on 31.12.1996. By order dated 23.7.2001 the proposal of the applicants for moderation of Pay scale of Record Keeper Division I has been rejected.

2. The grievance of the applicants are that the Pay scale for the post of Record Keeper Division II is 4500-7000 which is a feeder cadre, but the Pay scale of this promotional post is also 4500-7000. The annexure A1 which is the table indicating the position of Record Keeper Division II on the basis of recommendation of various Pay Commissions in comparision to other equivalent grades. A perusal of annexure A1 shows that on the basis of recommendation of IV Pay Commission the Pay Scale of Record Keeper Division I was 1400 - 2300, the same Pay scale was granted to the Head Clerks who have been



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recommended by V Pay Commission in the pay scale of Rs. 5000-8000. In case of Store Assistant Ordinary Grade (Selection Grade), the Pay Scale recommended by IV Pay Commission was 1350-2200, but the V Pay Commission recommended the Pay Scale 5000-8000. Similarly in other grades which were for 1400-2600 they have ^{been} also granted Pay Scale of Rs. 5000-8000 but the Record Keeper Division I has been recommended the Pay Scale of Rs. 4500-7000. From the perusal of chart, there appears anomaly in the Pay Scale of Record Keeper Division I which requires consideration.

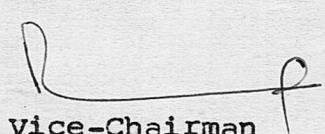
3. The respondents have filed counter affidavit. In para 21 of the counter affidavit it has been stated that the representation of the applicant is still under consideration of the Govt. As the matter is under consideration of the relevant authorities, it will not be proper for this Tribunal to interfere at this stage except for direction to take decision at the earliest, preferably within a specified time.

4. For the reasons stated above, this OA is disposed of finally with the direction to respondent no. 1 to consider and decide the representation of the applicant by a reasoned order within a period of 3 months from the date of communication of this order.

5. There shall be no order as to costs.



Member (A)



Vice-Chairman

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